

up of Farm Schools. Besides there are Extension/Transfer of Technology Divisions in all ICAR institutes and Agriculture Universities. ICAR has also setup a network of 600 Krishi Vigyan Kendras in the country to assess, refine and demonstrate agricultural technologies; to provide training to farmers; and to make them aware on latest agricultural technologies through extension programmes.

Funds for dairy development

†2673. SHRI RAGHUNANDAN SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the funds allocated for dairy development during the period of 2008-09, 2009-10 and 2010-11 under Rashtriya Krishi Vikas Yojana and the funds released from the sanctioned amount; and

(b) the funds earmarked for dairy development under Bundelkhand package and the amount of funds released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) Department of Agriculture and Cooperation, Government of India has informed that no sector-wise or region-wise allocation of fund or releases is made under Rashtriya Krishi Vikas Yojana (RKVY) Scheme. However under RKVY, an amount of Rs. 201.81 crore, Rs 174.31 crore and Rs. 284.62 crore has been approved for dairy development projects during the year 2008-09, 2009-10 and 2010-11 respectively.

(b) Planning Commission, Government of India has informed that under Bundelkhand package, an amount of Rs. 100 crore for the state of Uttar Pradesh covering seven districts and Rs. 120.00 crore for the state of Madhya Pradesh covering six districts has been approved for animal husbandry and dairy development activities. An amount of Rs. 43.05 Crore and Rs. 50.34 crore have been released to the Government of Uttar Pradesh and Government of Madhya Pradesh as Additional Central Assistance (ACA) against the envisaged ACA of Rs. 60.70 crore for Uttar Pradesh and Rs. 80.70 crore for Madhya Pradesh respectively for implementing animal husbandry and dairy development activities.

Crisis in sugarcane farming in Andhra Pradesh

2674. SHRI JESUDASU SEELAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware of the crisis in sugarcane farming in Andhra Pradesh;

(b) if so, the details thereof; and

†Original notice of the question was received in Hindi.

(c) the steps taken by Government to ensure that it is viable for farmers to grow sugarcane?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (c) Yes, Sir. With a view to increase production of sugarcane in the country, the Central Government has fixed the Fair and Remunerative Price (FRP) of sugarcane payable by sugar mills for 2011-12 sugar season at Rs. 145/- per quintal linked to a basic recovery rate of 9.5% subject to a premium of Rs. 1.53 per quintal for every 0.1 percentage point increase in recovery above 9.5%.

The farmers of Andhra Pradesh are demanding payment of cane price @ Rs. 2500/- per in metric tonnes owing to manifold increase in cost of cultivation *i.e.* labour, harvesting charges, fertilizers, transport and others.

The Hon'ble Chief Minister of Andhra Pradesh for 2011-2012 crushing season in principle has agreed for sanction of Rs. 50.00 crores as grant to the nine (9) working cooperative sugar factories for payment of cane price @ Rs. 2,000/- per MT to the cane suppliers for their produce.

Since 2001-2002 season, the Government of Andhra Pradesh for payment of better cane price to the cane growers, is passing on the entire amount of Purchase Tax of Rs. 60/- and Rs. 22/- per metric tonnes by the sugar factories and Khandasari sugar mills respectively as an incentive.

Hon'ble Minister for major industries, Sugar, Commerce and Export Promotion of Andhra Pradesh convened a meeting with the managements of the sugar factories on 16th November, 2011 for them to consider giving payment of cane price @ Rs. 2500/- metric tonnes for 2011-2012 crushing season.

Suicide by farmers

2675. SHRI SHYAMAL CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that according to the data of National Crime Records Bureau, 2,56,913 farmers committed suicide in between 1995 and 2010;

(b) if so, the details thereof, State-wise;

(c) whether it is also a fact that 15,964 farmers committed suicide in 2010 alone; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (d) National Crime Records Bureau (NCRB) under Ministry of Home Affairs compiles and publishes State-wise data on suicides in India including profile of suicide victims classified by various professions, of which self-